

LOK SABHA DEBATES

43

LOK SABHA

Wednesday, April 18, 1962/
Chaitra 28, 1884 (Saka)

The Lok Sabha met at Twenty-five minutes past Ten of the Clock

[MR. SPEAKER in the Chair]

MEMBERS SWORN

Mr. Speaker: Hon. Members who have not taken the oath or made the affirmation may do so now.

Shri Deorao Shioram Patil (Yeotmal).

Shri D. Ering (North East Frontier Tract).

Shri Chubatoshi Jamir (Naga Hills Tuensang Area)

Shri Birendra Chandra Dutta (Tripura West)

10.26 hrs.

Re MOTIONS FOR ADJOURNMENT

Mr. Speaker: I have received notices of several adjournment motions. There is one thing that I want to make clear and I require the approval of the House in that. I desire that a convention might be established henceforward that no adjournment motion might be moved today when we hear the Address of the President. I will consider these adjournment motions tomorrow and take them up. They would not suffer on account of any delay or notice having not been given at the earliest opportunity. I will waive that. We will take them up tomorrow, because, ordinarily, we only transact formal business today, laying of papers and

46 (A) LSD-1.

44

others and do not enter into any controversial matters. We attach importance to the Address by the President. I think Members would agree to that.

Hon. Members: Yes.

Shri Tridib Kumar Chaudhuri (Berhampur): May I point out one thing, while I bow down to your decision in laying down this convention? I am one of those who have tabled adjournment motions today. It was done in pursuance of a previous convention. Last time, I think it was in 1957, over some issue—I forget the issue—the Speaker allowed an adjournment motion being moved that day. So, there was no intention on our part to disturb the convention.

Mr. Speaker: That is exactly because it was said that it was allowed on some previous occasion that I wanted the approval of the House and I got that.

10.29 hrs.

PRESIDENT'S ADDRESS

Secretary: Sir, I beg to lay on the Table a copy of the President's Address to both Houses of Parliament assembled together on the 18th April, 1962.

Presidents' Address

संसद् के सदस्यगण,

अपने गणराज्य के तीसरे संसद्-निवेदन के उद्घाटन के अवसर पर, संसद् के सदस्यों के रूप में आपका स्वागत करते हुए मुझे बहुत खुशी हो रही है। आप में से बहुत से ऐसे हैं जो गत वर्षों में भी संसद् के सदस्य रहे हैं और जिन्हें एक बार फिर उनके निर्वाचकों

ने चुन कर उनमें अपना विश्वास प्रगट किया है। आप में ऐसे लोग भी शामिल हैं जो आर्थिक कार्य के लिये या शायद विधान सभाओं के लिए भी, नये नहीं, किन्तु जिन्हें संसद के लिए पहली बार चुना गया है।

२. मैं आप सब को बधाई देता हूँ और अपनी महत्त्वपूर्ण सेवाओं के लिये आपका स्वागत करता हूँ। संसद की सदस्यता की अवधि में आप में से प्रत्येक को, संसद के अन्दर अथवा अपने अपने चुनाव क्षेत्रों में अपने देश की सेवा के रचनात्मक कार्य के लिये अनिवार्य रूप से लगातार अनेक और व्यापक अवसर मिलेंगे। राष्ट्र निर्माण के कार्य की दिन प्रतिदिन की और अन्तिम जिम्मेदारी संसद की है। इस कार्य के लिये आपकी पूर्ण बिचारशक्ति, विश्लेषण, रचनात्मक आलोचना, सावधानी और समर्पण की क्षमता अपेक्षित है।

३. करीब एक महीना हुआ मैंने दूसरी संसद के अन्तिम सत्र के सम्मुख अभिभाषण दिया और उन्से बिदा ली थी। राष्ट्रीय जीवन में हमारे प्रयत्नों के फलस्वरूप विभिन्न क्षेत्रों में जो उन्नति हो रही है, उसका मैंने उस समय संक्षेप में ब्यौरा दिया था। तब से आज दिन तक, जब मुझे आपका स्वागत करने का श्रेय मिल रहा है, इस अल्प अवधि में भी कई दिशाओं में हमारा देश आगे बढ़ा है।

४. हमारे औद्योगिक विकास और वेगवान सामाजिक तथा आर्थिक सन्तुलन को बनाये रखने का आधार हमारी योजनाबद्ध अर्थ-व्यवस्था है। तीसरी पंचवर्षीय योजना अपने दूसरे साल में है और इसका आरम्भ अच्छा हुआ है। इस व्यापक प्रयास का प्रतिफल है हमारी राष्ट्रीय अर्थव्यवस्था का निर्माण, उत्पादन और रोजगार में वृद्धि करना और अपने संविधान के प्रादेशानुसार सामाजिक, आर्थिक और राजनीतिक न्याय के आकार पर समाज का गठन करना। यह आवश्यक है कि

इस योजना के कार्यरूप में परिष्कृत होते हुए हमें उत्पादक काम में अपने लोगों का बराबर बढ़ती हुई संख्या में सहयोग प्राप्त होता रहे और इस सहयोग का रूप दक्षता और जनता द्वारा हमारे राष्ट्रीय लक्ष्य को हृदयंगम करना हो।

५. देहाती क्षेत्रों में जनशक्ति का उपयोग करने के लिए कुछ समय हुआ प्रयोगात्मक योजनायें चालू की गयी थीं, देहात विकास का यह कार्य बढ़ाया जा रहा है और अब इस प्रान्तगत २०० विकास केन्द्र आते हैं। ग्राम और घरेलू उद्योगों के विकास के लिये भी, चुने हुए देहाती क्षेत्रों में, प्रयोगात्मक योजनायें चलाई जा रही हैं। इनका अन्तिम ध्येय देहाती लोगों की अर्थव्यवस्था को सन्तुलित और विविध बनाना है।

६. मेरी सरकार ने जनशक्ति के उपयोग के लिये दिल्ली में 'अप्लाइड मैन पावर रिसर्च' नामक संस्था स्थापित करने की दिशा में कदम उठाये हैं। तीसरी पंचवर्षीय योजना की लपरेला के अनुसार बेरोजगारी दूर करने और बेरोजगारों की सहायता करने के लिए एक योजना तैयार की गई है। मजदूर अनुसन्धान के लिये बम्बई में एक केन्द्रीय संस्था खोली जा रही है। आशा है तीसरी योजना में बिये बयें मजदूर शिक्षण-सम्बन्धी कार्यक्रम से इस श्रेणी के अधिकांश लोग लाभ उठा सकेंगे। इस योजना का ध्येय हमारे राष्ट्रीय लक्ष्यों तथा आभासभूत सिद्धान्तों के समझने को प्रोत्साहन देना और मजदूरों से ज्ञान तथा हुनर का प्रसार करना है जिससे कि वे लोग अधिक अच्छी तरह अपना संगठन कर सकें।

७. कृषि-उत्पादन तेजी से बढ़ रहा है और खाद्य की स्थिति आम तौर से बिल्कुल सन्तोषजनक है। कुछ क्षेत्रों में बिजली की कमी के अलावा औद्योगिक उत्पादन में बराबर वृद्धि हो रही है।

८. अणुशक्ति के क्षेत्र में, जोटी जीव विज्ञान,

उद्योग और शिक्षा में काम आने वाले रेडियो आइसोटोप का उत्पादन भी आगे बढ़ा है। द्राम्बे में तैयार किये गये रेडियो-कोबाल्ट अब देश भर के अस्पतालों में उपलब्ध हैं। अणुशक्ति के शान्तिपूर्ण उपयोग में सहयोग तथा विकास के लिये गत वर्ष हंगरी, स्वीडन और सोवियत संघ के साथ हमारी संधियां हुई हैं।

६. पंचायती राज में हमारे लोगों को अपनी ओर बहुत आकर्षित किया है, क्योंकि यह हमारी परम्परा और विचारधारा के अनुरूप है। पंचायती राज चार और राज्यों में लागू होने जा रहा है। इस प्रकार कुल मिला कर यह बारह राज्यों में लागू हो जायेगा।

१०. बरौनी में सार्वजनिक खण्ड में आने वाले दूसरे तेलशोधक कारखाने पर काम जारी है। इसकारखाने में प्रतिवर्ष २० लाख टन तेल साफ किया जायेगा। दस लाख टन की क्षमता वाला पहला कारखाना आगामी १२ महीनों में काम करने लगेगा।

११. नूनमाटी से सिलीगुडी तक और कलकत्ते से बरौनी होकर दिल्ली तक तेल की बुलाई के लिये पाइप लाइनें बिछाने की योजना है। देश के पश्चिमी भाग में तेल क्षेत्रों को प्रस्तावित तेलशोधक कारखाने के साथ और इस कारखाने को अहमदाबाद के साथ पाइप लाइन से जोड़ा जायेगा पूर्व में पेट्रोलियम के उत्पादन से परिबहन और पश्चिम में कच्चे तेल, गैस और तैयार माल की बुलाई के लिये तेल क्षेत्रों से विभिन्न शक्ति-क्षेत्रों तक पाइप लाइनें ले जायी जायेंगी। पाइप लाइनें बिछाने का यह कार्य तीसरी पंचवर्षीय योजना की अवधि में पूर्ण हो जायेगा। इससे हमारी रेल व्यवस्था पर सामान की बुलाई का बोझ काफी हल्का हो जायेगा।

१२. भारत को अठारह-राष्ट्र निःशस्त्रीकरण समिति और संयुक्त राष्ट्र की प्रस्ताव कार्यान्वय सक्ति का सदस्य चुना गया है।

जिनेबा में होने वाली निःशस्त्रीकरण सम्बन्धी बातचीत में अभी तक विशेष प्रगति नहीं हो पायी है। निःशस्त्रीकरण के ध्येय की प्राप्ति के अभाव में सम्मेलन की कोशिशें ऐसी समस्याओं को मुलभाने के लिये जारी हैं, जैसे अणुबम के प्रयोगात्मक विस्फोटों की रोकथाम, अचानक आक्रमणों पर प्रतिबन्ध लगा कर राष्ट्रों के बीच विश्वास की भावना पैदा करना, अणुप्रभाव से मुक्त क्षेत्रों के सम्बन्ध में समझौता और शस्त्रीकरण की दौड़ की रोकथाम करना। निःशस्त्रीकरण संधि का सर्वमान्य प्रारूप तैयार करने में भी सम्मेलन व्यस्त है। इस संधि की प्रस्तावना इस समय विचाराधीन है। इस सम्मेलन के प्रयत्न सफल हों और बातचीत सवेग आगे बढ़ती रहे, इसके लिये मेरी सरकार सर्वोत्तम और सम्पूर्ण प्रयत्न करेगी। हमारा प्रतिनिधि मंडल, अन्य राष्ट्रों के साथ, अणुविस्फोटों की रोकथाम के लिये प्रस्तावों को प्रस्तुत करने और उनका समर्थन करने में विशेष रूप से और इस कार्य को अत्यन्त आवश्यक मानकर पूरी सहायता देगा।

१३. १९६२-६३ के लिये अन्तरिम बजट विगत संसद् के सामने रखा गया था और वर्ष के एक भाग के लिये आय-व्यय पर मतदान द्वारा खर्च करने की अनुमति ले ली गई थी। नई संसद् के सामने भी इसी सत्र में आवश्यक संशोधनों के साथ बजट पेश किया जायेगा और समस्त वर्ष के लिये संसद् से धनराशि स्वीकृत करने की प्रार्थना की जायेगी।

१४. मेरी सरकार निम्नलिखित विधेयक पेश करना चाहती है :

- (१) विधि आयोग की कुछ सिफारिशों को कार्यरूप देने के लिये कुछ विधेयक,
- (२) दि कॉस्टीट्यूशन (थर्डमेंट) बिल,
- (३) दि एटीमिक एनर्जी बिल

- (४) दि इलैक्ट्रीसिटी (सप्लाई) अमेंड-
मेंट बिल
- (५) दि पेटेंट्स बिल
- (६) दि इंडियन टैरिफ (अमेंडमेंट)
बिल
- (७) दि इंडस्ट्रीज (डिबैल्पमेंट एंड
रेगुलेशन) अमेंडमेंट बिल
- (८) दि पोर्ट ट्रस्ट्स बिल
- (९) दि ग्रोयल एंड नैचुरल गैस
कमीशन (अमेंडमेंट) बिल
- (१०) दि मिनिमम वेजेस (अमेंडमेंट)
बिल
- (११) दि फैक्ट्रीज (अमेंडमेंट) बिल
- (१२) दि पेमेंट ऑफ वेजेस (अमेंडमेंट)
बिल
- (१३) दि वर्कमैन्स कम्पन्सेशन (अमेंड-
मेंट) बिल
- (१४) दि इंडस्ट्रीयल डिस्प्यूट्स (अमेंड-
मेंट) बिल
- (१५) दि वर्किंग जर्नलिस्ट्स (अमेंड-
मेंट) बिल
- (१६) दि एम्प्लोईस प्रोविडेंट फंड
(अमेंडमेंट) बिल
- (१७) दि एम्प्लोईस स्टेट इन्वॉरेंस
(अमेंडमेंट) बिल
- (१८) दि वॉल्यू टैक्स (अमेंडमेंट) बिल
- (१९) दि फाइनांस बिल (नं० २)

१५. संसद् के सदस्यगण, गणराज्य के राष्ट्रपति के रूप में आपके सम्मुख अभिभाषण देने का मेरे लिये यह अन्तिम अवसर है। बारह वर्षों से अधिक समय तक लोगों द्वारा निर्वाचित अध्यक्ष के रूप में देश की सेवा करने का सुयोग मुझे मिला, यह मेरे लिये बड़ी खुशी और सौभाग्य की बात है। इस उच्च पद को स्वीकार करने से पहले, संसदीय जीवन और उसके कर्तव्यों का भी मुझे कुछ

अनुभव रहा है। उसने लिये मेरे मन में अधिक से अधिक आदर है और संसदीय प्रणाली तथा उसकी संस्थाओं में मेरा भासापूर्ण विश्वास और गहरी आस्था है। इस में मुझे संदेह नहीं कि आप अपने पूर्वाधिकारियों द्वारा स्थापित उच्च परम्पराओं को बनाये रखेंगे।

१६. यह भी सौभाग्य की बात है कि हमारी संसद् के प्रति लोगों की आदर भावना है और हमारी राजनीतिक भावनाओं में इसकी जड़ें गहरी जम गई हैं। यद्यपि इसने मूल आदर्श और कार्यप्रणाली ब्रिटिश पार्लियामेंट से लिये गये हैं, हमारी संसद् ने अपना सजीव व्यक्तित्व विकसित किया है और यह प्रक्रिया बराबर जारी है। हमने अपने अनुभव के आधार पर और अपनी आवश्यकताओं के अनुसार अपनी रीतियों और कार्यविधियों की स्थापना की है।

१७. जैसा कि मैंने अपने पिछले अभिभाषण में कहा था, मेरी सरकार का उद्देश्य और लक्ष्य अपनी नीतियों पर दृढ़तापूर्वक चलना और अपने देश में लोकतन्त्रात्मक तथा समाजवादी समाज की स्थापना के लिये प्रभावपूर्ण कार्यवाही करना है। ऐसा करने से ही राष्ट्रीय उन्नति तथा उत्पादन में वृद्धि सामाजिक न्याय का रूप ले सकती है, उन्नति की वेगवती प्रवृत्ति शांतिपूर्ण रह सकती है और हमारा देश वृद्धता और तेजी से आगे बढ़ सकता है।

१८. अब मैं आप से विदा लेता हूँ और आपको आपका कार्यभार सौंपता हूँ। मुझे विश्वास है कि आपके अनुभव, देशभक्तिपूर्ण उत्साह और अपने कर्तव्य के प्रति समर्पण की भावना, आपकी त्यागपूर्ण कर्तव्य-परायणता तथा दक्षता और जो जरूरी काम हमारी राह देख रहे हैं उनकी पुकार, हमेशा और पूरी तरह इस कार्य को प्राप्त रहेगी।

१६. मैं आपका शुभ चाहता हूँ। आप सब और हमारी लोकतन्त्रात्मक संस्थाएँ, स्थायी और शक्तिशाली बनें, लोगों को जनतन्त्रात्मक प्रयत्नों के लिये अधिकधिक प्रेरित करें और शांति तथा अन्तर्राष्ट्रीय सहयोग को उन्नत करने में सहायक हों, यही मेरी कामना है।

Members of Parliament:

It gives me great pleasure to welcome you, Members of the Third Parliament of our Republic, to its inaugural session. Amongst you are a large number who have been Members of Parliament in years past and who once again sought the suffrage of your respective electorates and received at their hands a renewal of confidence. There are others among you who, though not new to public life or perhaps even to legislatures, have been elected to Parliament for the first time.

2. I congratulate you all and welcome you to united endeavour in the service of our common motherland. Each one of you will find in your tenure as Members of Parliament, whether it be in the legislature itself or in your constituencies, vast and varied opportunities and compelling necessities, for sustained and constructive work in the service of our country. The task of nationbuilding for which Parliament has both the continuing and ultimate responsibility, calls for the full exercise of your capacities of deliberation, analysis, constructive criticism, vigilance and dedication.

3. About a month ago I addressed the last session of the Second Parliament and bade them farewell. I then surveyed briefly the progress that was being achieved in different fields of our national life and effort. The country has made progress in many fields even during the short period between that occasion and now when I have the privilege to welcome you.

4. Our planned economy is the basis of our material development and of the maintenance of a dynamic, social

and economic equilibrium. The Third Five Year Plan is in its second year and has made a good start. It is envisaged as a large-scale effort to build up our national economy, to increase productivity and employment and to ensure the development of society on the basis of justice, social, economic and political, as enjoined by our Constitution. The Plan must increasingly bring within its scope of implementation larger numbers of our people as participants in production with both skills and understanding of the national objective.

5. Pilot projects for the utilisation of rural manpower were initiated some time ago. This rural works programme is being expanded and now covers 200 development blocks. Pilot projects for the intensive development of village and small industries in selected rural areas are also being taken up, the ultimate aim being to bring about a diversified and balanced economy in all rural areas.

6. My Government have also taken steps for setting up an Institute of Applied Manpower Research in Delhi. A scheme for the establishment of un-employment relief and assistance as set out in the Third Five Year Plan has been drawn up. A Central Institute of Labour Research is to be set up at Bombay. A substantial portion of the working force is also expected to be covered during the Third Plan period under the scheme of workers' education. This is meant to promote the appreciation of our national objectives, as well as the understanding of the basic principle and the acquisition of the knowledge and skills which would help workers to organise themselves.

7. Agricultural production is steadily moving up and the food situation in general is quite satisfactory. Industrial production maintains an upward trend despite power shortages in some areas.

8. In the field of Atomic Energy, the production of Radio Isotopes for use in agriculture, biology, industry and medicine has registered an increase.

Radio cobalt produced at Trombay is now made available to hospitals in the country. Agreements of collaboration and development in the use of atomic energy for peaceful purposes were concluded last year with Hungary, Sweden and the Union of Soviet Socialist Republics.

9. Panchayati Raj which has caught the imagination of our people, it being so well in accord with our traditions and our way of thinking, is to be implemented in four more States, bringing the total number to twelve.

10. The work on a second refinery in the public sector at Barauni is in progress. It will process two million tons of crude oil per annum. The first one million ton unit is scheduled to be commissioned within the next twelve months.

11. It is proposed to have a chain of pipelines from Nunmati to Siliguri and from Calcutta to Delhi via Barauni. In the western part of the country pipelines will link the oil fields with the proposed refinery, and a product pipeline will run from the refinery to Ahmedabad; also small gas lines from the oil fields to different power stations for transporting petroleum products in the east and crude oil, gas and finished products in the west. These pipelines are scheduled to be completed within the Third Five Year Plan period. They will afford considerable relief to our railway transport system.

12. India has been elected a member of the Disarmament Committee of 18 Nations and also of the Committee for the implementation of the Resolutions of the United Nations. No appreciable progress has yet been effected in the deliberations on disarmament at Geneva. The Conference is continuing its efforts, pending achievement of general and complete disarmament, to deal with specific issues such as cessation of nuclear test explosions, avoidance of surprise attacks thereby increasing confidence among nations, agreement on nuclear-free

zones, a halt in the armament race. The Conference is also engaged on reaching agreement on the draft of a Disarmament Treaty. Its preamble is now under consideration. My Government will use their best and dedicated endeavour for speedy progress and the successful outcome of the Conference. In particular and as a matter of most immediate concern, along with other Nations our Delegation will help to initiate and support proposals for the cessation of nuclear tests.

13. An interim Budget for 1962-63 was presented in the last Parliament and votes on account authorising expenditure for a part of the year obtained. A Budget will be presented again to the new Parliament in this session, with such changes, as may be considered necessary, and Parliament asked to approve funds for the whole year.

14. My Government propose to introduce the following Bills:

- (1) Bills to implement some of the recommendations of the Law Commission.
- (2) The Constitution (Amendment) Bills.
- (3) The Atomic Energy Bill.
- (4) The Electricity (Supply) (Amendment) Bill.
- (5) The Patents Bill.
- (6) The Indian Tariff (Amendment) Bill.
- (7) The Industries (Development and Regulation) Amendment Bill.
- (8) The Port Trusts Bill.
- (9) The Oil & Natural Gas Commission (Amendment) Bill.
- (10) The Minimum Wages (Amendment) Bill.
- (11) The Factories (Amendment) Bill.
- (12) The Payment of Wages (Amendment) Bill.
- (13) The Workmen's Compensation (Amendment) Bill.
- (14) The Industrial Disputes (Amendment) Bill.

- (15) The Working Journalists (Amendment) Bill.
- (16) The Employees' Provident Fund (Amendment) Bill.
- (17) The Employees' State Insurance (Amendment) Bill.
- (18) The Wealth Tax (Amendment) Bill.
- (19) The Finance Bill (No. 2).

15. Members of Parliament: This is the last occasion on which I shall address you as the President of the Republic. It has been a great joy and privilege for me to serve our motherland as the elected head of the people for over twelve years. I have had my share of Parliamentary life and duties prior to acceptance of this high office and cherish the highest regard for and confident hopes in our Parliamentary institutions and ways. I have no doubt that you will maintain the high traditions established by your predecessors.

16. It is also our good fortune that our Parliament enjoys the respect of our people and it has become rooted in our political sentiments. While it derived its basic norms and procedures from the British Parliament, it has developed its own dynamism and it continues to do so, establishing its own conventions and methods born in the context of our own experience and needs.

17. As I said in my last address it is the objective and purpose of my Government to follow steadfastly firm policies and to implement effective measures to establish in our land a democratic and socialist society. Thus alone will national progress and increase in productivity be synonymous with social justice, and dynamic progress will be peaceful and our country will march with firmness and speed.

18. I now bid you farewell and leave you to your labours, confident that with your experience, your patriotic fervour and your sense of dedication to duty, the imperative

call of the urgent tasks that await us will always and in full measure command your skill and dedication.

19. I wish you well. May all of you and our Parliamentary institutions progress in strength and stability, inspire our people to more and more democratic endeavour and assist in the process of the growth of peace and international co-operation.

10.29½ hrs.

PAPERS LAID ON THE TABLE

NOTIFICATION UNDER THE SALAR JUNG MUSEUM ACT, 1961.

The Deputy Minister in the Ministry of Law (Shri Hajarnavis): On behalf of Shri Humayun Kabir, I lay on the Table a copy of the Salar Jung Museum Rules, 1961 published in Notification No. G.S.R. 1582, dated the 30th December, 1961, under sub-section (3) of section 27 of the Salar Jung Museum Act, [Placed in Library, See No. LT-2/62.]

NOTIFICATION UNDER THE AGRICULTURAL PRODUCE (DEVELOPMENT AND WAREHOUSING) CORPORATIONS ACT, 1956

The Deputy Minister in the Ministry of Food (Shri A. M. Thomas): I beg to lay on the Table a copy of the Agricultural Produce (Development and Warehousing) Corporations (Amendment) Rules, 1962 published in Notification No. G.S.R. 253, dated the 23rd February, 1962, under sub-section (3) of section 52 of the Agricultural Produce (Development and Warehousing) Corporations Act, 1956. [Placed in Library. See No. LT-3/62.]

10.30 hrs.

PRESIDENT'S ASSENT TO BILLS

Secretary: Sir, I lay on the Table following seven Bills passed by the Houses of Parliament during the Sixteenth Session of the Second Lok